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# भी सिनम्बर बब्द : सदर साहिवा, में यह जर्म कर रहा था कि ... (व्यवधान)

Papers laid

It is one thing to be ugly but this Government is crossing all limits of being ugly. It has become so ugly, so painful that no democracy, no democracy can accept the burden of this guliness. ... (Interruptions)...

SHRI V. NARAYANASAMY: Madam, they canndt dictate to us. (Interruptions)

SHRI SUBRAMANIAN SWAMY: If they broke the masjid. . (*Interruptions*)... *If* they broke the masjid, they should have the courage *to*...(*Interruptions*)... If they do not have the guts to own it up, there is no use in coming and mining here. They should go and face the music in the court. They should not hold up Parliament. This is a different kind of. . .(*Interruptidns*) . . . They do toot have the nenfe.. (*Interruptions*)... If they broke the masjid, let them openly \*ay so. Did they or did they not break the masjid? ...(*Interruptions*)

THE DEPUTY CHAIRMAN: Papers to be Laid.

## PAPERS LAID ON THE TABLE

## Notifications of the Ministry of Homo Affairs

THE MINISTER OF ST ATT; IN THF MINISTRY OF HOME AFFAIRS (SHRI P. *M.* SAYBED): Madam. I lay on the tabic:

I. A copy (in English .and Hindi) of the Ministry of Home Affairs Notification G.S.R So. 638(E). dated the 5th October. 1993. publishing the Acquisition of Certain Area at Ayodhya (Auth-antication of Documents) Rules, 1993. under sub-section (2) of section 12 of the Acquisition of Certain Area at Ayodhya Act, 1993.

Placed in library. See No. LT-

II. A copy (in English and Hindi) of the Ministry of Home Affairs Notification G.S.R. No. 708 (E) dated the 16th November, 1993, publishing the Governors (Allowances and Privileges) Second Amendment Rules, 1993, under subsection (3) of section 13 of the Governors (Emoluments. Allowances and Privileges) Act, 1982.

[Placed in Library. See No. LT-4629/93.]

- 1. Reports and Accounts (1992-93) of the Bombay Dock Labour Board and Marmugao Dock Labour Board and related papers.
- II. Administration Reports (1992-93) of the Various Port Trusts and related papers.
  - III. Accounts (1992-93) cf the various Port Trusts and related papers.
  - IV. Report and Accounts (1992-93) of the Indian Road Construction Corporatio'a Limited, NeW Delhi and Report and Accounts (1992-93) of the Shipping Corporation of India Limited. Bombay and related papers.
  - V. Notifications of the Ministry *at* Surface Transport.

THE MINISTER OF STATE- IN THE MINISRY OF FINANCE AND THE MINISTER OF STATE IN THE MIN ISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMAD) Madam, on the behalf of SHRI JAGDISH TYTLER I lay on the TaWe—

I. A copy each (in English ami Hindi) of the following papers under sectiom 5F of the Dock workers' (Regulation of Employment) Act, 1948:—

(i) (a) Avimial Report and Accounts of the Bombay Dock Labour Board for the year 1992 93. together with the Audit Report on the Accounts (b) Review by Government on the working of the above Board.

[Placed in Library. See No. LT-4708/93.1

(K) (a) Annual Report and Accounts of the Mormiugao Dock Labour Board for the year 1992-93 'together with the Audit Report on the Accounts, 253

(b) Review by Government on the Working of the above Board. [Placed in Library. *See* No. LT. 4709/93.]

- JI. A copy each (in English and Hindi) of the following papers, under section 106 of the Major Port Trust\* Act, 1963:—
- (i) (a) Annual Administration Report of the Bombay Port Trust for the year 1992-93.

(b) Review by Government en the working of the Bombay Port Trust. [Placed i<sub>n</sub> Library. *See* No LT-4552/93.]

(ii) (a) Annual Administration Re port of the Tutieorin Port Trust for the year 1992-93.

(b) Review by Government on the working of the Tuticorin Port Trust. [Placed in library. *See* No. LT-4551/93.]

(iii) (a.) Annual Admi'/Mstration Report of the Kandla Port Trust for the year 1992-93.

(b) Review by Government on the working of the Kandla Port Trust. [Placed in Library. *See* No. LT-4555/93]

(iv) (a) Annua] Administration Report of the New Mangalore Port Trust for the year 1992-93.

(b) Review by Government on the working of the New Mangalore Port Trust [Ploced in Library. *See* No. LT-4549/93.]

- (v) (a) Annual Adrohilstratioi Report of the Madras Port Trust for the yew 1992-93.
- (b) Review by Government on the working of the Madras Port Trust. [Placed in library. See No. LT-4550/93]
- (vi) (a) Annual Administration Report of the Mormugao Port Trust for the year 1992-93.

(b) Review by Government on the working of the Mormugao Port Trust. [Placed in lihrary. *See* No. LT-4553/93.]

(vii) (a) Annual Administration Report of the Jawaharlal Nehru Port Trust for the year 1992-93.

(b) Review by Government on the working of the Jawahar Lal Nehru Port Trust. [Placed in Libray. *See* Nor LT.4554/93]

(viii) (a) Annual Administration Re. port of the Paradip Port Trust for the year 1992-93.

(b.) Review by Government on the working of the Paradip Port Trust [Placed in Library. *See* No. LT-4707/93.]

fix) fa) Annual Administration Report of the Calcutta Port Trust for the year 1992-93.

(b) Review by Government on the working of the Calcutta Port Trust. [P'aced in Library. *See* No. LT-4705/93]

(x) (a) Annual Administration Report of the Cochin Port Trust for the year 1992-93.

(h) Review by Government on the working of the Cochin Port Trust. [Pieced in Library. *See* No. LT-4706/93]

TTT. A copy (each in English and Hindi) of the following papers, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:—

(i) fa) Annual Accounts of the Tuticorin Port Trust for the year 1992-93 and the Audit Report thereon.

(h) Review by Government of the Annual Accounts. [Placed in Library. *See* No. LT- 4558/93]

(ii) (a) Annual Accounts of the Bombay Port Trust for the 'year 1992-93 and the Audit Report thereon.

(b) Review by Government of the Annual Accounts.

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[Dr. Abrar Ahmed]
[Placed in Librarv. See No. LT-4559/93]
(iii) (a) Annual Accounts of the Madras Port Trust for the year 1992-93 and the Audit Report thereon.
(b) Review by Government of the the basis of the second se

Annual Accounts. [Placed ia Library. *See* No. LT-4557/93]

(iv) (a) Annual Accounts of th© New Mangalore Port Trust for the year 1992-93 and the Audit Report thereon.
(b) Review by Government of the

Annual Accounts. [Placed in library. Sec No. LT-

4556/93.]

(v) (a) Annual Accounts of the Mor. fliugao Port Trust for the year 1992-93 and the Audit Report thereon<sup>^</sup>

(b) Review by Government of the Annual Accounts.

[Placed in Library. See No. LT-4560/93.]

(vi) (a) Annual Accounts of the Kandia; Port Trust for the yc3r 1992-93 and the Audit Report thereon,

(b.) Review by Government of the Annual Acceptints.

[Placed in Library. See No. 1.T-. 4562/93]

(vii) (a) Annual Accounts of the Visakhapatnam Port Trust for the year 1992.93 and the Audit Report, thereon.

(b) Review by Government of the Annual Accounts.

[Placed in Library. See No. LT-4710/93]

(viii) (a) Annual Accounts of the Jawaharlal Nehru Port Trust for the year 1992-93 and the Audit Re. port thereon.

(b) Review by Government of the Asmual Accounts.

#### [Placed in Library. See No. I 4561/93]

IV. (11 A copy each (in English  $\pounds$  Hindi) of the following papers, un subsection (1) of *section* 619A of ' Companies Act, 1956:—

on the Table

(i) fa) Sixteenth Annual Report .' Accounts of the Indian Road Cc miction Corporation Limited, b Delhi, for the year 1991.92, toget with the Auditors' Report on Accounts and the comments of \* Comptroller and Auditor Genera India thereon.

(b) Review by Government on working of the above Corporate [Placed in Library. *See* No. I 4548/93]

(ii) (a) Forty-third Annual Rep and Accounts of the Shipping C poration of India Limited, Bomt for the year 1992-13. together w the Auditors' Report on the At units and the comments of the Ci ptroller and Auditor General India thereon.

(b) Review by Government on workig of lie a bove Corpor'atidn

(2) Statement (in English and Hit giving reasons for the. delay in laying papers mentioned at f!) (i) above.

[Placed in Library. See No. 4547/93]

V fa) A copy (in English and Hii of the Ministry of Surface Transf (Shipping Wing) Notification G.S.R. 409. dated the 14th August., 1993, lishing the Merchant Shipping (Exam tion of Dredge Masters and Dredge ! le-v? Amendment Rules, 1993, under ! section (3) of section 458 of the N chant Shipping Act, 1958. [Placed Library. *See* No. T.T-4546/93]

(b) A copy each (in English Hindi) of the following Notifications the Ministry of Surface Transport:-

 (i) G.S.R. No. 60(E). dated 10th February, 1993, publishing corrigendum to the Notifies G.S.R. No. 648(E): dated the : June; 1992.  (ii) G.S.R. No. 618(E), dated the 20th September, 1993,, publishing the corgendum to the Notigcation G.S.R. No. 843(E), dated the 2nd November, 1992.

(c) A copy each (in English and Hindi) of the following Notifications of the Ministry of Surface) Transport under sub-section (4) of sedtion 124 of the Major Port Trust Act, 1963:—

- (1) G.S.R No. 346(E), dated the 30th March, 1993, publishing the Tuticorin Port Trust Employees' Recruiiiaieot, Seniority and Promotion) Seventh Amendment, Re. gulations, 1993.
- (2) G.S.R. No. 426(E), dated the 22nd May, 1993, publishing! the Calcutta Port Trust Employees' (Wei. fars Fund) Second Amendment Regulations, 1993.
- (3) G.S.R. No. 500(E), dated the 8th July, 1993, publishing the Mad. ras Port Trust (Recruitment of Heads of Departments) (Amendment) Regulations, 1993.
- (4) G.S.R. No. 512(E), dated the 14th July, 1993, publishing the Jawaharlal Nehru Port Trust (Recruitment of Heads of Department) Regulations, 1993.
- (5) G.S.R. No. 522(E), dated the 26th July, 1993, publishing the Cochin Port Trust Employees' (Educa. teonal Assistance) Regulations, 1993.
- (6) G.S.R. No. 558(E), dated the 17th August, 1993, publishing the Vishakhapatnam Port Trust Employees' (Leave Travel Concession) Regulations, 1993.
- (7) G.S.R. No. 582(E), dated the 27th August, 1993, publishing the Tuticorin Port Trust (Recruitment of Heads of Department) Amendment Regulations, 1993.
- (8) G.S.R. No. 583(E), dated the lslt September, 1993, publishing the Jawaharlal Nehru Port Trust Employees Welfare Fund (First Amendment) Regulations, 1993.

(9) G.S.R. No. 636(E), dated the 1st October, 1993, publishing the Mormugao Port Employees (Allot ment of Residences) (Fifth Amend ment) Regulations, 1993.

on the Table

(10) G.S.R. No. 32(E), dated the 25th January, 1993, publishing the Jawaharlal Nehru Port Trust Emp loyees (Leave) Regulations, 1993.
[Placed in Library. For (1) to (10) See No. LT- 4702/93]

## Report and Accounts (1991-92) of the Animal Welfare Board of India, Madias and related papers.

DR. ABRAR AHMED): Madam on bahalf of SHRI KAMAL NATH: I lay on the TaMe a copy each (to English and Hindi) of the following papers;—

- (i) Thirtieth Annual Report and Accounts of the Animal Welfare Board of India, Madras, for the year 1991.92, together with the Audit Report on the Accounts.
- (ii) Review by Government on the working of the above Board.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-4622/93]

### Report and Accounts (1991-92) of file Indian Council of Medical Research, below Delhi and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI BABAN SINGH GHATOWAR): Madam, I lay on the Table a copy each (in English and Hindi) cf the following papers:—

- (i) Annual Report of the Indian Council of Medical Research New Delhi, for the year 1991.92.
- (ii) Annual Accounts of the Indian Council of Medical Research, New Delhi, for the year 1991-92 and the Audit Report thereon.

(iii) Review by Government on the working of the above Council.